CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.620 of 2001 in

O.A.No.1992 of 2001

New Delhi dated this the 13th March, 2002.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Roop Singh Dagar S/o Sh. Ram Kishan R/o House No. 560, Village & Post Office Bawana, Delhi. (By Advocate: Shri S.K.Gupta)

... PETITIONER

VERSUS

- 1. Sh.Roop Singh Dagar
 Director General/
 Chief Executive Officer
 All India Radio
 Akashwani Bhawan,
 Parliament Street.
 New Delhi.
- 2. Ms. Noreen Naqvi, Station Director,

All India Radio,
Parliament Street,
New Delhi.
(By Advocate: Shri A.K. Bhardwaj) ... RESPONDENTS



ORDER (ORAL)

S.R. ADIGE, V.C.(A)

Shri S.K. Gupta prays for withdrawal of the CP-620/2001 as no case for contempt of court is made out at this stage.

C.P. is dimissed. Notices dichayed ,?

(KULDIP SINGH)
MEMBER(J)

(S.R. ADIGE) VICE CHAIRMAN(A)

RB.